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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 371/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES: Tibbu Thankachan Varghese
V/s.
Wensel Aquas Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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8	NIKUNJ MEHTA A/W RUSNAD IRANI i/b PURAZAR P. FOZDAR FOR THE CORPORATE DEBTOR	} ADVOCATES	R.S. - <u>live</u>
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Adv. Jessy Payne
i/b
Adv. K T Thomas

Jessy Payne

ORDER

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ORDER

TCP No. 371/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner and Corporate Debtor are present.

Oral submissions of both sides concluded.

Both sides are directed to submit their written submissions before next date of hearing.

List this matter on **05.10.2017**, for Orders.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)